

INDRAPRASTHA LEGISLATIVE ASSEMBLY

Notice for Question

Place _____

Date _____

From

_____ M.L.A

To

The Secretary,
Indraprastha Legislative Assembly

Sir,

Under the Rules of Procedure and Conduct of Business in the Indraprastha Legislative Assembly I give notice of the following Question to be answered on _____:

Will the Minister of _____ be pleased to state

a)

b)

c)

d)

Yours faithfully,

Member,
Indraprastha Legislative Assembly